NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: CP/209/2017

NAME OF THE PETITIONER(S): CONDIS INDIA HEALTHCARE LTD

UNDER SECTION: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Soy JosEPH

pcs for Applicant

ORDER

Representative for the Applicant present. Heard. Reserved for order.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk